

## FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

**AASWA TRADING AND EXPORTS LIMITED**

A public limited company incorporated under the provisions of the Companies Act, 1956

**Corporate Identification Number:** L51100GJ1984PLC024704;**Registered Office:** 32, Milan Park society, Near Jawahar chowk, Mani Nagar, Ahmedabad- 380008, Gujarat, India;**Contact Number:** 91-7925462907; **Email- ID:** aaswaexports@yahoo.co.in; **Website:** http://www.aaswatrading.in/.

**Open Offer for acquisition of up to 1,87,200 (One Lakh Eighty-Seven Thousand And Two Hundred) Equity Shares, representing 26.00% (Twenty Six Percent) of the Voting Share Capital of the Target Company, Aaswa Trading And Exports Limited, at an offer price of ₹30.00/- (Rupees Thirty Only) per offer share to the public shareholders of the Target Company, made by the Acquirers, namely being, Mr. Abhishek Narbaria (Acquirer 1) and Mr. Umesh Kumar Sahay (Acquirer 2), (Hereinafter Collectively referred to as the Acquirers), in accordance with the provisions of Regulations 3 (1) and 4, and such other applicable provisions of the Securities And Exchange Board Of India (Substantial Acquisition Of Shares And Takeovers) Regulations, 2011, and subsequent amendments thereto, (SEBI (SAST) Regulations) ('Offer').**

This dispatch confirmation of the Letter of Offer advertisement ('Letter of Offer Dispatch Confirmation Advertisement') is being issued by CapitalSquare Advisors Private Limited, the Manager to the Offer ('Manager') on behalf of the Acquirers, and the said should be read in conjunction with the:

- Public Announcement dated Friday, June 17, 2022 ('Public Announcement');
- Detailed Public Statement dated Tuesday, June 21, 2022, which was published on Wednesday, June 22, 2022, in the newspapers, namely being Financial Express (English daily) (All India Edition), Financial Express (Gujarati Daily) (Ahmedabad Edition), Jansatta (Hindi daily) (All India Edition), and Mumbai Lakshadeep (Marathi Daily) (Mumbai Edition) ('Newspapers') ('Detailed Public Statement');
- Draft Letter of Offer dated Monday, June 27, 2022 ('Draft Letter of Offer');
- Letter of Offer dated Tuesday, July 26, 2022, along with the Form of Acceptance-cum-Acknowledgement and Form No. SH-4 Securities Transfer Form ('Letter of Offer'); and

(The Public Announcement, Detailed Public Statement, Draft Letter of Offer, and the Letter of Offer are hereinafter referred to as 'Offer Documents').

**The terms used in this Letter of Offer Dispatch Confirmation Advertisement have the same meaning assigned to them in the Offer Documents unless otherwise specified.**



**1) Completion of Dispatch of the Letter of Offer**

The dispatch of the Letter of Offer to Public Shareholders as on Identified Date being Tuesday, July 26, 2022, for the purpose of this Offer, has been completed on Tuesday, August 02, 2022, the details of which has been summarized herewith as below:

Sr. No.	Particulars	Mode of Dispatch	No. of Public Shareholders
1.	Letter of Offer (Through Demat mode)	Email	5
2.	Letter of Offer (to Demat Non-Email cases and all Physical cases)	Registered/Speed Post	367
<b>Total</b>			<b>372</b>

**2) Availability of Letter of Offer**

- Public Shareholders may access the Letter of Offer on the websites of SEBI at [www.sebi.gov.in](http://www.sebi.gov.in), BSE at [www.bseindia.com](http://www.bseindia.com), Target Company at [aaswaexports@yahoo.co.in](mailto:aaswaexports@yahoo.co.in), Registrar at [support@purvashare.com](mailto:support@purvashare.com), and Manager at [www.capitalsquare.in](http://www.capitalsquare.in).
- In case of non-receipt of the Letter of Offer, Public Shareholders, including those who have acquired the Equity Shares after the Identified Date, if they so desire, may download the Letter of Offer from the websites indicated above or obtain a copy of the same from the Manager or the Registrar at:

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 <p><b>Teaming together to create value</b></p> <p><b>CAPITALSQUARE ADVISORS PRIVATE LIMITED</b> 205-209, 2nd Floor, AARPEE Center, MIDC Road No 11, CTS 70, Andheri (East), Mumbai 400093, Maharashtra, India; <b>Contact Number:</b> +91-22-6684-9999/145/138 <b>Email Address:</b> <a href="mailto:tanmoy.banerjee@capitalsquare.in">tanmoy.banerjee@capitalsquare.in</a>/ <a href="mailto:pankita.patel@capitalsquare.in">pankita.patel@capitalsquare.in</a> <b>Website:</b> <a href="http://www.capitalsquare.in">www.capitalsquare.in</a> <b>Contact Person:</b> Mr. Tanmoy Banerjee/ Ms. Pankita Patel <b>SEBI Registration Number:</b> INM000012219 <b>Validity:</b> Permanent <b>Corporate Identification Number:</b> U65999MH2008PTC187863</p>	 <p><b>PURVA SHAREISTRY (INDIA) PRIVATE LIMITED</b> 9, Shiv Shakti Industrial Estate, J. R. Boricha Marg, Opposite Kasturba Hospital Lane, Lower Parel (E), Mumbai 400011, Maharashtra, India <b>Telephone Number:</b> + 022-2301-2518/8261 <b>E-mail Address:</b> <a href="mailto:support@purvashare.com">support@purvashare.com</a> <b>Website:</b> <a href="http://www.purvashare.com">www.purvashare.com</a> <b>Contact Person:</b> Ms. Deepali Dhuri <b>SEBI Registration Number:</b> INR000001112 <b>Validity:</b> Permanent <b>Corporate Identification Number:</b> U67120MH1993PTC074079</p>

**3) Schedule of Activities for the purpose of this Offer**


Kindly note the schedule of the major activities set forth below:

Schedule of Activities	Day and Day
Last date of publication in the Newspapers of Recommendations of the Committee of Independent Directors of the Target Company for this Offer	Friday, August 05, 2022
Last date for upward revision of the Offer Price and/or the Offer Size	Monday, August 08, 2022
Date of publication of opening of Offer public announcement in the Newspapers	Monday, August 08, 2022
Date of commencement of Tendering Period	Wednesday, August 10, 2022
Date of closing of Tendering Period	Thursday, August 25, 2022
Last date of communicating the rejection/ acceptance and completion of payment of consideration or refund of Equity Shares to the Public Shareholders	Friday, September 09, 2022

**4) Other Information**

- The details relating to the procedure for tendering the Equity Shares are more particularly set out in the Letter of Offer.
- The Letter of Offer Dispatch Confirmation Advertisement shall also be available and accessible on the website of SEBI at [www.sebi.gov.in](http://www.sebi.gov.in), BSE at [www.bseindia.com](http://www.bseindia.com), Target Company at [aaswaexports@yahoo.co.in](mailto:aaswaexports@yahoo.co.in), and Manager at [www.capitalsquare.in](http://www.capitalsquare.in).

**Issued by the Manager to the Offer on behalf of the Acquirers**

 <p><b>Teaming together to create value</b></p>	<p><b>CAPITALSQUARE ADVISORS PRIVATE LIMITED</b> 205-209, 2nd Floor, AARPEE Center, MIDC Road No 11, CTS 70, Andheri (East), Mumbai 400093, Maharashtra, India; <b>Tel:</b> +91-22-6684-9999/ 145/ 138; <b>Email Address:</b> <a href="mailto:tanmoy.banerjee@capitalsquare.in">tanmoy.banerjee@capitalsquare.in</a>/ <a href="mailto:pankita.patel@capitalsquare.in">pankita.patel@capitalsquare.in</a> <b>Website:</b> <a href="http://www.capitalsquare.in">www.capitalsquare.in</a>; <b>Contact Person:</b> Mr. Tanmoy Banerjee/Ms. Pankita Patel; <b>SEBI Registration Number:</b> INM000012219; <b>Validity:</b> Permanent; <b>Corporate Identification Number:</b> U65999MH2008PTC187863</p>
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For and on behalf of the Acquirers

Sd/- Sd/-  
Mr. Abhishek Narbaria Mr. Umesh Kumar Sahay  
Acquirer 1 Acquirer 2

Date: Wednesday, August 03, 2022  
Place: Mumbai